GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.176
TO BE ANSWERED ON 02.02.2018

DATABASE ON MARRIAGE REGISTRATION

176.   SHRIMATI K. MARAGATHAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a)   whether the Government is considering to set up a centralized database on marriage registrations and if so, the details thereof;

(b)   whether the move will help to curb cases of NRI husbands abandoning Indian wives and if so, the details thereof;

(c)   whether the Government is also considering to make registration of NRI marriages compulsory; and

(d)   if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

(a)   to (d) To curb incidents of NRI husbands abandoning their Indian wives, the Government has envisaged to develop a web portal containing database of all marriages solemnised in India where one party is a Non Resident Indian (NRI) or a foreign national.The database will contain personal details such as name, address nationality, status (NRI/Foreigner/Indian/Others) and passport number of contracting parties along with date and place in which such marriage is solemnised or registered. The online portal will act as a single-window booth for providing information about NRI marriages solemnised across the country.

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